

[*Translation*]**Private Banks**

5537. SHRI RAJESH KUMAR
SHRI CHETAN P.S. CHAUHAN :
SHRI RAMESHWAR PATIDAR :
SHRIMATI SHEELA GAUTAM :

Will the Minister of FINANCE be pleased to state the number of private banks in the country at present and the places where their branches and head offices are located?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): Information regarding the number of Private Sector Banks and places of their Head Offices is given in the Statement enclosed. Since the number of branches of these banks is more than 3,000, the information is being collected and will be laid on the Table of the House.

STATEMENT

Name of the Bank	Place of Head Office
1	2
1. Bank of Madura Ltd.	Madras
2. Bank of Rajasthan Ltd.	Jaipur
3. Bareilly Corporation Bank Ltd.	Bareilly
4. Benares State Bank Ltd	Varanasi
5. Bharat Overseas Bank Ltd.	Madras
6. Catholic Syrian Bank Ltd.	Trichur
7. Dhanalakshimi Bank Ltd.	Trichur
8. Federal Bank Ltd.	Alwaye
9. Jammu and Kashmir Bank Ltd.	Bombay
10. Karnataka Bank Ltd.	Mangalore
11. Karur Vysya Bank Bank Ltd.	Karur
12. City Union Bank Ltd.	Kumbakonam
13. Lakshmi Vilas Bank Ltd.	Karur
14. Lord Krishna Bank Ltd.	Kodungallur
15. Nainital Bank Ltd.	Nainital
16. Nedungadi Bank Ltd.	Calicut
17. Punjab Cooperative Bank Ltd.	New Delhi
18. Ratnakar Bank Ltd.	Kolhapur
19. Sangli Bank Ltd.	Sangli
20. South Indian Bank Ltd.	Trichur
21. SBI Commercial and International Bank Ltd.	Bombay
22. Tamilnad Mercantile Bank Ltd.	Tuticorin
23. United Western Bank Ltd.	Satara
24. Vysya Bank Ltd.	Bangalore
25. Sikkim Bank Ltd.	Gangtok

1	2
26. Ganesh Bank of Kurundwad Ltd.	Kurunwad (Maharashtra)
27. UTI Bank Ltd.	Bombay
28. ICICI Banking Corpn. Ltd.	Bombay
29. Indusind Bank Ltd.	Bombay
30. HDFC Bank Ltd.	Bombay
31. Centurion Bank Ltd.	Bombay
32. Bank of Punjab Ltd.	Chandigarh
33. Global Trust Bank Ltd.	Secunderabad
34. Times Bank Ltd.	Bombay
FUNCTIONING OF NON-SCHEDULED BANKS	
Bari Doab Bank Ltd.	Hoshiarpur (Punjab)
Kashi Nath Seth Bank Ltd.	Shahjahanpur (U.P.)

[*English*]**Foreign Banks in India**

5538. SHRI ANAND RATNA MAURYA :
SHRI N. DENNIS :

Will the Minister of FINANCE be pleased to state :

(a) the details of the foreign banks functioning in the country as on date and the figures of profits earned and losses suffered by each of them, separately, during 1994-95;

(b) the norms and procedure being followed by the RBI in granting permission for setting up foreign bank branches in the country;

(c) the number of proposals received and approved during the last one year till date;

(d) whether several countries including Japan have asked for relaxation in banking regulations so that they can set up branches without the RBI's permission;

(e) if so, the details thereof; and

(f) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M.V. CHANDRASHEKHARA MURTHY): (a) Names of the foreign banks operating in India as on date are given in the enclosed Statement. Since they have not yet finalised their accounts for year 1994-95, information regarding profits earned and losses suffered by them are not available. However, during 1993-94, 23 foreign banks then operating in India, earned a net profit of Rs. 503.97 crores.

(b) While considering requests from foreign banks for setting up a presence in India, the principles of reciprocity, financial position and soundness of the bank, its branch network across the globe, capital and assets